

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,  
MUMBAI

CP (IB)-1696/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: **POSCO MAHARASHTRA STEEL PVT. LTD.**

**v/s.**

**TIGER STEEL ENGINEERING (INDIA) PVT.LTD.**

**SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016**

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ORDER  
31. CP (IB)-1696/MB/2018

The Petitioner having filed withdrawal memo, this Company Petition is hereby dismissed looking to the Consent terms arrived between the parties.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

**Encls : Withdrawal Memo & Consent Terms.**